NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 28/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TP(HC)/46, 47/CAA/2017

NAME OF THE TRANSFEROR

: RAJAM HOTELS PVT LTD

NAME OF THE TRANSFERRE

: RAJAM RESORTS PVT LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1 AMILANGO

COUNSEL FOR

PEUTIONER

y

ORDER

Counsel for petitioner present and prayed time for making submissions. Time enlarged at request. Put up on 01.09.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)

Member (Judicial)

bc